



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/6822/2017	DEBASISH BORDOLOI and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.R DHAR MR.S SHARMA MR.N N UPADHAYA	GA, ASSAM SC, PERSONNEL DEPT.
2 Crl.Pet./947/2019	M/S. JAIN ENTERPRISE Versus M/S. ATAL STORES AND 3 ORS.	MR K AGARWAL MR A K CHAUDHURY MR A K CHAUDHURY MR D AKRAM MS R SAIKIA MS R SAIKIA	MR J C GAUR M. DEY MR D SAIKIA PP, ASSAM (R4)
WITH 3 Crl.Pet./410/2020	M/S ATAL SRORES AND ANR Versus THE STATE OF ASSAM AND ANR.	MR J C GAUR	MR K AGARWAL (R-2) MR A K CHAUDHURY (R-2) MS R SAIKIA (R-2) PP, ASSAM
4 WP(C)/4226/2022	GAUTAM KUMAR BHATTACHARJYA Versus THE STATE BANK OF INDIA AND 2 ORS	MR. B K BHATTACHARJEE MS. P SAHA	MR. K K DEY (r-1) MR V K BAROOAH (r-1)
5 CRL.A(J)/28/2024	ARJUN KARMAKAR Versus THE STATE OF ASSAM	MS BARNITA CHOUDHURY(AMICUS CURIAE)	PP, ASSAM
6 WP(C)/3350/2024	DR PRADIP GOSWAMI AND 10 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR. P K TIWARI MR. A R GOGOI	MR. K N CHOUDHURY(R- 6,7,8,9,10,11) MR. R M DEKA(R- 6,7,8,9,10,11) MS N MAHANTA(R- 6,7,8,9,10,11) DY.S.G.I. SC, HEALTH SC, FOREST
7 WP(C)/3573/2024	ABDUL WAHID CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR M J QUADIR MR. A K HANNAN	
8 WP(C)/5063/2024	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	D DAS D GUPTA MR. M R BHARALI	GA, ASSAM MR. DILIP DEY MS T NANDI MR D DEKA (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC

CACHAR PAPER MILL OFFICER AND
SUPERVISORS ASSOCIATION AND ANR
Versus
THE UNION OF INDIA AND 6 ORS.

MR P CHOUDHURY
MR. D DAS
D GUPTA
MS P SAIKIA
MR. M R BHARALI

GA, ASSAM
MR. DILIP DEY
MS T NANDI
MR D DEKA (R-4)
DY.S.G.I.
SC, INDUSTRIES AND
COMMERCE
SC, PF
SC, AIDC

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR A KAKOTI	02-04-2025	To	04-04-2025
21)	MR A K DAS	08-04-2025	To	08-05-2025
22)	MRS. B GOGOI	03-04-2025	To	03-04-2025
23)	MR S BORTHAKUR	04-04-2025	To	05-04-2025
24)	MR. S K GOSWAMI	05-04-2025	To	05-04-2025